

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE**

**LOK SABHA  
UNSTARRED QUESTION No. 2407  
ANSWERED ON 15.12.2025**

**CULTURAL FUNCTION AND PRODUCTION GRANT SCHEME**

**2407. ADV GOWAAL KAGADA PADAVI:**

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) whether the Government has received applications under the Cultural Function and Production Grant Scheme (CFPGS) for 2025-26 from NGOs/trusts operating in the Nandurbar Lok Sabha Constituency;
- (b) the details of the number of projects sanctioned under CFPGS in Maharashtra during the last year and the current year along with the total grant allocated;
- (c) whether any infrastructure-oriented component under CFPGS (such as festival/exhibition/cultural production) is reserved or prioritised for tribal-dominated districts and if so, the weightage applicable;
- (d) the average time-lag between submission of application and sanction of grant under CFPGS for Maharashtra applicants;
- (e) the details of the monitoring and audit mechanism to ensure that CFPGS funds released are utilised for prescribed cultural activities in lesser-developed constituencies; and
- (f) the timeline by which the Government proposes to issue guidelines or outreach programmes specifically for backward constituencies like Nandurbar to boost participation in CFPGS?

**ANSWER**

**MINISTER OF CULTURE AND TOURISM  
(SHRI GAJENDRA SINGH SHEKHAWAT)**

- (a) As per the Scheme guidelines under Cultural Function and Production Grant Scheme (CFPGS), the proposals are received for organizing cultural programmes and activities from eligible NGOs, Trusts, Societies, and Universities from across the country, including the State of Maharashtra throughout the year. Further, no district-wise list of applications received under the scheme is maintained in the Ministry.
- (b) No projects have been sanctioned or approved under the Cultural Function and Production Grant Scheme (CFPGS) during the last year or the current year, including in the State of Maharashtra, till date.

- (c) Under the scheme of Cultural Function and Production Grant (CFPG), financial assistance is provided to NGOs/ Societies/ Trusts/ Universities for organizing Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. and small research projects on different aspects of Indian Culture. No such Infrastructure- oriented component under CFPGS is reserved or prioritized for tribal dominated districts.
- (d) The proposals under the CFPGS are considered and recommended by the Expert Committee constituted with the approval of the Hon'ble Culture Minister (HCM). Therefore, the time between submission of an application and sanction of the grant depend on the completeness of the proposal, receipt of sufficient number of applications, schedule of the Expert Committee meetings and the approval of the Minutes of the Expert Committee by the Competent Authority. Hence, no uniform average time-lag can be indicated.
- (e) The utilization of funds is monitored on the basis of documents received such as the funds released under these schemes are monitored on the basis of submission of Utilization Certificates as per General Financial Rule (GFR) Rule -2017, audited statement of accounts (duly certified by a Chartered Accountant) and other evidentiary proofs such as video proofs, performance -cum - achievement reports, pamphlets and advertisement, newspapers clippings etc.
- (f) No such proposal is under consideration.

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